

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA 350/669/2016

Date of order :06.04.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member  
 Hon'ble Dr. Nandita Chatterjee, Administrative Member

Pintu Kumar Das, son of Sri Madhu Sudan Das, aged about 43 years, working as Office Assistant (OA) in the RMS "WB" Division, Howrah, residing at Ichapur, Purbapara, Howrah - 711104.

...Applicant

## VERSUS

1. The Union of India service through the Secretary Posts Department of Posts, Ministry of Communications and Information Technology having office at the Dak Bhawan, Sansad Marg/Parliament Street, New Delhi - 110001.
2. The Chief Post Master General (CPMG), West Bengal Circle having office at the Yogayog Bhawan, P-36, Chittaranjan Avenue, Kolkata - 700012.
3. The Senior Superintendent (SSRM), RMS "WB" Division, Howrah having office at the Howrah H.P.O. Bldg, 2 Mahatma Gandhi Road, Howrah - 711101.
4. The Head Record Officer (HRO), RMS "WB" Division, Howrah having office at the Howrah Head Post Office Building, 2 Mahatma Gandhi Road, Howrah - 711101.

...Respondents

For the applicant : None

For the respondents: Mr. P.N Sharma, Counsel

O R D E R (ORAL)Per Ms. Manjula Das, Judicial Member

None appears for the applicant. Mr. P.N Sharma, ld. counsel for the respondents is present.

2. From the record, it appears that the applicant is not present on several occasions i.e on 23.09.2016, 05.10.2016, 19.01.2017, 23.06.2017, 18.09.2017 and even today also. Although reply has been filed by the respondents, no rejoinder has been filed. It is presumed that the applicant has lost interest in the matter. Accordingly, the matter is dismissed for default.

(Dr. Nandita Chatterjee)  
Administrative Member

(Manjula Das)  
Judicial Member

ss